

DECLARATION OF ASSETS & LIABILITIES BY me

MEMBER OF BIHAR VIDHAN SABHA

I Amala Devi wife of R. N. Sardar, age 40 Vill+P.S.+P.O. Dabkharakha/Tivraingarj

Distt. Sehore (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife.

Inherited ancestral agricultural, non & agricultural land, residential building at Dabikha are also given below.

A Details of Immovable assets as on 28-01-2013

S. No.	DESCRIPTION	SELF	WIFE/HUSBAND	Dependent
(i)	Cash	45,000/-	5,000/-	
(ii)	Deposit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, ----- SBI Vidhan Sabha, Patna M.B. Gramin Bank, ----- State Bank Of India, ----- Bonds debentures & Shares in Companies, Mutual Fund	21,000/-	NIL	NIL
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC Lic Bajaj alinze	50,000/-	NIL	
(iv)	Motor Vehicles	Scorpio VEX Glamour M/Ky.	NIL	
(v)	Jewellery (Details of Weight & Value)	Gold = 50 gm Silver = 250 gm	NIL	
(vi)	Revolver Rifle			
(vii)	Other Assets, such as values of claims/interest	85,000/- Party fund I.D.U	NIL	

PATNA

Amala Devi
Sign.
✓

B. Details of Immovable assets as on 28-01-2013

S.No.	DESCRIPTION	SELF	WIFE	Dependent
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	एक बीघा 4,50,000/- 2 बीघा 1,00,000/-	NIL	
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value			
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	5922 का में भाग 7,00,000/-	NIL	
(iv)	House/Apartments etc. Location: ----- ----- Survey number(s) Extent (Total measurement) Current market value ----- -----			
(v)	Others			

PATNA

Anula

Sign.

✓

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues; as on dated 28-01-2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)		
(a) (i)	Loans from Banks:		
(ii)	Loans from financial institutions		
(iii)	Government dues:-		
	(a) Bihar Vidhan Sabha	6,00,000/-	4,00,000/- Sup.
	(b) Telephone Office, Patna		
	Others	K.C.C./50,000/-	
(b) (i)	Income Tax including surcharge (Also indicate the assessment year upto which incom Tax Return filed. Give also Permanent Account Number (PAN)	✓	
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)		
(iii)	Sales Tax (Only in case of proprietary business)		
(iv)	Property Tax		

PATNA

Amul Singh
Sign.
✓